(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexu
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	306	3046830416	287	2534479535	21.71	0	0	512350880	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	8039317508	2	8039317508	68.86	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	11	2363116975	6	982277975	8.41	0	0	1380839000	<u>Annexure 4</u>
5	Operational creditors (Workmen)		0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	1	425681	1	425681	0.00	0	0	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	2	340875455	2	34850338	0.30	0	0	306025117	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	88	288965665	50	70360592	0.60	0	0	218605073	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	3	16237887	1	12455866	0.11	0	0	3782021	<u>Annexure 9</u>
Total		413	14095769587	349	11674167495	100.00	0	0	2421602091	